### GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

#### **LOK SABHA**

#### UNSTARRED QUESTION NO. 895 TO BE ANSWERED ON 23.07.2018

#### SKILL TRAINING OF INTERNATIONAL STANDARDS

#### †895. DR. RAMESH POKHRIYAL "NISHANK":

## Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to State:

- (a) whether there is any plan to make skill training provided in various sectors of international standards so that our trained youth could get employed abroad;
- (b) the total number of persons provided employment in foreign countries by the Government during the last four years; and
- (c) the special steps being taken by the Government for providing employment to more and more persons abroad in future?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

- (a) Ministry of Skill Development and Entrepreneurship (MSDE), in the recent past, has actively engaged with several countries for collaborations in the areas of technology transfer in skill training, training of trainers/ master trainers, internship/ apprenticeship programs, setting up of model and centres of excellence including imbibing international standard content. In addition, active collaboration is being sought in the creation of international mobility through mapping of job roles and development of transnational standards. Overall, MSDE has been focusing around implementing and adapting the best practices in skill development of respective countries systems in India. MSDE is leading and coordinating different initiatives in close coordination with Ministry of External Affairs (MEA).
- (b) MSDE does not have such data. However, MEA grants Emigration Clearance to Emigration Check Required (ECR) passport holder Indian workers for overseas employment to 18 notified ECR countries. The total number of ECR Indian Workers granted Emigration clearance during 2014, 2015, 2016 and 2017 are 804862, 784152,520939 and 391024 respectively.
- (c) The Ministry of Skill Development and Entrepreneurship (MSDE) has signed a Memorandum of Cooperation (MoC) with Ministry of Justice, the Ministry of Foreign Affairs and the Ministry of Health, Labour and Welfare (Collectively referred as Ministry of Japan) on 17<sup>th</sup> October, 2017 in Tokyo, Japan. The purpose of this MoC is to transfer technical skills from Japan to India by advancing the Technical Intern Training Programme (TITP).

Besides, Government of India is keen to bridge the global shortage of labour in the coming years by reaping the demographic dividend of young Indian workmen. To meet this objective, Ministry of Skill Development and Entrepreneurship under the "Skill India" Mission is setting up India International Skill Centres (IISCs) under the Skill India Mission through the National Skill Development Corporation (NSDC) to provide skill training and certification benchmarked to International Standards.

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